

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

CUSTOMS Appeal No. 10320 of 2023-DB

(Arising out of OIO No. AHM-CUSTOM-000-COM-031-22-23 dated 09.02.2023 passed by Commissioner of Customs -AHMEDABAD-I)

D N Dadhich

General Manager (Imports)
Flat No. 111, First Floor, P.No. 20, Sector – 9,
Vrindaban Complex, Gandhidham Kutch, Gujarat-370201
Corporate Office at : KLJ House 8A, Shivaji Marg
Majafgarh Road, New Delhi - 110015

.....Appellant

VERSUS

C.C., AHMEDABAD

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri Pramod Kumar Rai with Shri Jayant Kumar, Advocate appeared for the Appellant

Shri Rajesh Nathan, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 04.09.2024
DATE OF DECISION: 24.10 .2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10319 of 2023.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha